

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
RAJYA SABHA  
UNSTARRED QUESTION No. 577  
ANSWERED ON 07<sup>TH</sup> FEBRUARY, 2025

**MODERNISATION OF MICRO FOOD PROCESSING ENTERPRISES**

**577. SMT. REKHA SHARMA:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether Government has data on the progress made in the modernization of Micro Food Processing Enterprises (MFPE);
- (b) whether Government has any special schemes for the North-Eastern States;
- (c) if so, the details of such progress during the financial years 2022-23 and 2023-24;
- (d) the steps that have been taken by Government to ensure the timely modernization of all Micro Food Processing Enterprises;
- (e) the steps Government has taken to increase awareness about the PMFME (Pradhan Mantri Formalisation of Micro Food Processing Enterprises) Scheme among micro-level entrepreneurs?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAVNEET SINGH)

**(a) to (d):** Ministry of Food Processing Industries (MoFPI) is implementing Centrally Sponsored "Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for setting up / up-gradation of micro food processing enterprises in the country including North Eastern States. The scheme is operational from 2020-21 to 2025-26 with an outlay of Rs. 10,000 Crore. The scheme aims to enhance the competitiveness of existing individual micro-enterprises in the unorganized segment of the food processing industry and promote formalization of the sector. The scheme is not region or state specific but demand driven. The details of financial assistance envisaged under PMFME Scheme are at **Annexure-I**. The State-wise details of Micro Food Processing Enterprises (MFPE) approved for credit linked subsidy under the PMFME Scheme are at **Annexure-II**.

**(e):** MoFPI has taken various initiatives to promote and increase awareness & participation among beneficiaries through National & State level awareness campaigns such as Newspaper advertisements, Radio Jingles, Exhibitions & Expos, Millet Fairs, Buyer-Seller Meets etc. since the inception of the scheme.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 577 FOR ANSWER ON 07.02.2025 REGARDING “MODERNISATION OF MICRO FOOD PROCESSING ENTERPRISES”**

**The details of financial assistance offered to the enterprises under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme are as under:**

- (i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). *Support to SHGs for seed capital:* Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). *Capacity Building:* The scheme envisages training for Food Processing and Entrepreneurship Development program modified to meet the requirement of food processing industry and product specific skilling.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 577 FOR ANSWER ON 07.02.2025 REGARDING “MODERNISATION OF MICRO FOOD PROCESSING ENTERPRISES”**

**State-wise details of Micro Food Processing Enterprises (MFPE) approved for credit linked subsidy under the PMFME Scheme**

<b>States and UTs</b>	<b>No. of applicants</b>	<b>Loan sanctioned by the bank (Rs. in Cr.)</b>
Andaman And Nicobar Islands	18	3.32
Andhra Pradesh	6127	286.08
Arunachal Pradesh	70	9.70
Assam	2316	93.37
Bihar	20297	1279.71
Chandigarh	5	0.52
Chhattisgarh	852	126.11
Dadra And Nagar Haveli and Daman and Diu	10	0.95
Delhi	266	19.28
Goa	96	10.10
Gujarat	634	144.51
Haryana	1287	335.97
Himachal Pradesh	1767	108.02
Jammu And Kashmir	1212	65.75
Jharkhand	3066	172.07
Karnataka	5825	574.74
Kerala	5690	395.19
Ladakh	78	9.32
Lakshadweep	0	0.00
Madhya Pradesh	8010	701.13
Maharashtra	21473	1603.14
Manipur	282	54.02
Meghalaya	175	8.10
Mizoram	38	3.78
Nagaland	319	13.88
Odisha	1870	149.18
Puducherry	151	9.32
Punjab	2558	761.67
Rajasthan	907	160.40
Sikkim	61	4.09
Tamil Nadu	14464	835.73
Telangana	6599	281.94
Tripura	156	9.52
Uttar Pradesh	14917	1432.65
Uttarakhand	805	62.68
West Bengal	111	21.91

<b>States and UTs</b>	<b>No. of applicants</b>	<b>Loan sanctioned by the bank (Rs. in Cr.)</b>
<b>Total</b>	<b>122512</b>	<b>9747.85</b>

**Details of Micro Food Processing Enterprises (MFPE) approved for credit linked subsidy under the PMFME Scheme in North Eastern States during the financial years 2022-23 and 2023-24**

<b>Financial Year</b>	<b>No. of loans sanctioned to applicants by Banks</b>	<b>Amount (Rs. in Cr.)</b>
2022-23	879	50.20
2023-24	969	52.17
<b>Total</b>	<b>1848</b>	<b>102.37</b>

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